

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **27th January, 2023** ;

I

The Special Division Bench comprising of the **Hon'ble Shri Justice B. P. Colabawalla** and the **Hon'ble Shri Justice Bharat P. Deshpande** will not be available judicial work.

II

Urgent mentioning and placing of the matters if any, pertaining to the Special Division Bench is allowed before the Division Bench comprising of the **Hon'ble Shri Justice M. S. Sonak** and the **Hon'ble Shri Justice Bharat. P. Deshpande** soon after the regular Judicial work is over.

III

The **Hon'ble Shri Justice Bharat P. Deshpande** will sit singly and will take up the matters, as per the causelist published separately.

High Court of Bombay at Goa,
Porvorim, Goa

Date : 21.01.2023

By Order

sd/-

(G. G. Bhansali)
Registrar (Judicial)